

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**STARRED QUESTION NO. 296
TO BE ANSWERED ON MARCH 20, 2025**

SMART CITY PROJECTS IN TAMIL NADU

NO. 296. SHRI ESWARASAMY K:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of slums demolished in selected smart cities for developmental projects, particularly in Tamil Nadu;**
- (b) whether any guidelines have been issued to State Governments to provide rehabilitation to the people living in slums before land is acquired for developmental purposes under Smart Cities Mission and if so, the details thereof;**
- (c) the details of the funds sanctioned, released and utilised so far under the said mission for rehabilitation of people living in slums; and**
- (d) the details of the rehabilitation projects to be started or under implementation in the said cities particularly in Tamil Nadu?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 296 FOR ANSWER ON 20.03.2025 REGARDING SMART CITY PROJECTS IN TAMIL NADU

- (a) **'Land' and 'Colonization' are State subjects. Further, as per the 12th Schedule of Indian Constitution (Article 243W), Urban Planning including Town Planning is the responsibility of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States/UTs through schematic interventions/ advisories. As reported by the State Government of Tamil Nadu, out of 11 cities under Smart Cities Mission (SCM) only 5 cities viz. Chennai, Coimbatore, Tiruppur, Erode and Vellore have demolished 39 slums for various developmental projects particularly for rejuvenation of urban water bodies and carried out rehabilitation works for them, details of which are at Annexure-I.**
- (b) **As informed by the State Government of Tamil Nadu, directions have been issued to all smart cities to relocate slums within the Area-Based Development (ABD) project zones and allocate suitable housing units with the necessary infrastructure to the affected dwellers.**
- (c) **As reported by the State Government of Tamil Nadu, an amount of ₹64.02 crore have been released and utilised for rehabilitation of slums dwellers in these 5 cities. This amount includes Central as well as State Government, on 50-50% fund share basis, paid by respective Special Purpose Vehicles (SPVs), as beneficiary contribution, to 'Tamil Nadu Urban Habitat Development Board', details of which are at Annexure-II.**
- (d) **As informed by the State Government of Tamil Nadu, all rehabilitation projects have been successfully completed.**

Annexure-I

Reply to part (a) of Lok Sabha Starred Question No. 296* (16th Position) for answer on 20.03.2025 regarding Smart City Projects in Tamil Nadu

Details of slums tenements demolished in 05 cities under SCM in the State of Tamil Nadu

S. No.	Name of the Smart City	No. of Slums	Details of Development Projects
1	Chennai	1	Renovation of Villivakkam Tank
2	Coimbatore	23	Lake Rejuvenation Projects
3	Tiruppur	9	River front development – Noyal River
4	Erode	5	Perumpallam channel beautification
5	Vellore	1	Implementation of Underground Sewerage Scheme projects
	Total	39	

As per the information provided by the State Government of Tamil Nadu.

Annexure-II

Reply to part (c) of Lok Sabha Starred Question No. 296* (16th Position) for answer on 20.03.2025 regarding Smart City Projects in Tamil Nadu

Details of funds released and utilized for rehabilitation of people living in slums in cities selected under SCM in the State of Tamil Nadu.

(Amount in ₹ crore)

S. No.	Name of the Smart City	Fund released and utilized under Smart Cities Mission (Centre plus State fund on 50-50 share) as Beneficiary Contribution
1	Chennai	15.22
2	Coimbatore	30.21
3	Tiruppur	4.03
4	Erode	14.19
5	Vellore	0.37
	Total	64.02

As per the information provided by the State Government of Tamil Nadu.